

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

Dated Shillong the 3rd September, 2019

NOTICE INVITING TENDER: No. HCM II/175/2015/5701

OPEN TENDER NOTICE

The High Court of Meghalaya invites online bids in 2 covers system (Technical & Financial) from eligible and reputed bidders which are valid for a minimum period of 180 days from the date of opening are invited for **"DIGITIZATION OF RECORDS OF HIGH COURT OF MEGHALAYA AND ITS SUB-ORDINATE COURTS(SCANNING, INDEXING,META DATA ENTRY) AND MANAGEMENT OF DIGITIZED RECORDS THROUGH COMPUTERISED DOCUMENT MANAGEMENT SYSTEM I.E. DIGITAL STORE SYSTEM, RETRIEVAL SYSTEM AND INTEGRATION WITH CASE INFORMATION SYSTEM (CIS)"**.

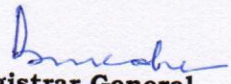
Tender fee (non-refundable)	Rs 5,000/- (Rupees Five Thousand) only by Demand Draft
Earnest Money Deposit to be submitted	Rs 13,00,000/- (Rupees Thirteen Lakh) only by Bank Guarantee.

Bid submission start Date: 04.09.2019 at 10:00 hrs.

Bid submission close Date: 25.09.2019 at 15:00 hrs.

Prospective bidders desirous of participating in this tender may submit their written queries to the undersigned at least two days before the date of pre-bid meeting. Based on queries received, if required, the High Court of Meghalaya may amend the tender/issue corrigendum.

Interested parties may view and download the tender document containing the detailed terms & conditions from the website <https://meghalayatenders.gov.in>.


Registrar General
High Court of Meghalaya